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NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/115/2016

NAME OF THE PETITIONER(S)

: L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

1. GOWAIN

FUR RAMANIZSHANKAR

PETITIONER

2. P.M. VATSALA
A.K. MYLSAMY & ASSOCIATES J

COUNSEL FOR RESPONDENTS

ORDER

Ms V Gowri, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R3, R5 to R7 present. Both the counsels stated that the compromise is at the final stage. Therefore, three weeks' time is required to report the finality of the compromise. Time granted at request. Put up on 21.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tarig) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)